

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ADMLS/7447/2025 ADMLS/1/2025	KIRTI CHANDRA DASH VS COMPASS (OD12M2135), TAMIL NADU	RAHUL RAY VS	// () //	
2	D-BLAPL/5562/2025	JITENDRA PRADHAN VS STATE OF ODISHA	SATYAPADA SHARMA VS	ROURKELA CYBER P.S. /1 /2025 () //	AOR20220000138C202500005
3	D-BLAPL/5563/2025	RAKESH ROSAN PRADHAN@RAKESH ROSHAN PRADHAN VS STATE OF ODISHA	BHENDRAJAN@MAYAN ROUT VS	KUJANGA /368 /2024 () //	AOR20220001558C202500037
4	D-BLAPL/5564/2025	BIRENDRA MANDAL NAYAK VS STATE OF ODISHA	MANOJ PANIGRAHI VS	SEMILLIGUDA /12 /2025 () //	AOR20220001665C202500014
5	D-BLAPL/5569/2025	MILAN @ ACHYUT KUMAR SAHOO VS STATE OF ODISHA	MANAS RANJAN BEHERA VS	KEONJHAR TOWN /420 /2024 () //	AOR20220001297C202500057
6	D-BLAPL/5571/2025	HADIA @ HIRA SUNDAR MOHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	KAMAKHYANAGAR /412 /2024 () //	AOR20220001247C202500027
7	D-BLAPL/5573/2025	HADIA @ HIRA SUNDAR MOHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	KAMAKHYANAGAR /493 /2024 () //	AOR20220001247C202500028
8	D-BLAPL/5574/2025	KAMESH SAHA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	SAMBALPUR TOWN /118 /2024 () //	
9	D-BLAPL/5575/2025	HADIA @ HIRA SUNDAR MOHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	KAMAKHYANAGAR /446 /2024 () //	AOR20220001247C202500029
10	D-BLAPL/5576/2025	SIBANSHU DASH VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	CHANDRASEKHARPUR /812 /2024 () //	
11	D-BLAPL/5578/2025	HADIA @ HIRA SUNDAR MOHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	KAMAKHYANAGAR /514 /2024 () //	AOR20220001247C202500030

# ORISSA HIGH COURT

## FILING REPORT AS ON :20/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/5579/2025	HADIA @ HIRA SUNDAR MOHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	TUMUSINGA /164 /2024 () //	AOR20220001247C202500026
13	D-BLAPL/5580/2025	HADIA @ HIRA SUNDAR MOHAPATRA VS STAATE OF ODISHA	DEVASHIS PANDA VS	TUMUSINGA /98 /2024 () //	AOR20220001247C202500025
14	D-BLAPL/5583/2025	MUNA @ASHIS @ ASHISH MOHARANA VS STATE OF ODISHA	DEVASHIS PANDA VS	KAMAKHYANAGAR /412 /2024 () //	AOR20220001247C202500031
15	D-BLAPL/5586/2025	MUNA @ ASHIS @ ASHISH MOHARANA VS STATE OF ODISHA	DEVASHIS PANDA VS	KAMAKHYANAGAR /446 /2024 () //	AOR20220001247C202500032
16	D-BLAPL/5587/2025	PINESWAR @ NITIN BHUE VS STATE OF ODISHA	LALIT SAHU VS	LOISINGHA(BOLANGIR) /387 /2024 () //	
17	D-BLAPL/5589/2025	MUNA @ ASHIS @ ASHISH MOHARANA VS STATE OF ODISHA	DEVASHIS PANDA VS	KAMAKHYANAGAR /514 /2024 () //	AOR20220001247C202500034
18	D-BLAPL/5590/2025	MUNA @ ASHIS @ ASHISH MOHARANA VS STATE OF ODISHA	DEVASHIS PANDA VS	KAMAKHYANAGAR /493 /2024 () //	AOR20220001247C202500033
19	D-BLAPL/5595/2025	NITAI KARA @ NITAI CHARAN KARA VS STATE OF ODISHA	AMIT KUMAR SAA VS	BOLANGIR TOWN /388 /2024 () //	
20	D-BLAPL/5596/2025	DINESH KUMAR BANJARA VS STATE OF ODISHA	SITIKANT MISHRA VS	//0 () //	
21	D-BLAPL/5599/2025	SUSHANTA KUMAR SAHOO @ CHIAN VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BHARATPUR PS /53 /2025 () //	
22	D-BLAPL/5601/2025	MUNA @ BALABHADRA BARIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	SEA BEACH /7 /2025 () //	
23	D-BLAPL/5606/2025	SAGAR KULAPADIA	HAREKRUSHNA DASH	//	AOD20240000001C202500051

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/5609/2025	ABHAS DHAL	MANAS KUMAR CHAND	CHARMAL /14 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/5611/2025	DABA @ SRIPATI MALLIK	PRIYA RANJAN SINGH	DHENKANAL TOWN /175 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/5613/2025	SALIM SAHA	JAYANTA KUMAR MAJHI	SORO /1082 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/5615/2025	SALIM SAHA	JAYANTA KUMAR MAJHI	SORO /1087 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/5616/2025	KARMA SINGH @ KARMA SING @ RINKI	RAJENDRA NARAYAN ROUT	BARIPADA SADAR /263 /2024	AOR20220001558C202500038
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/5617/2025	KANHU CHARAN NAYAK	LAXMINARAYAN PATEL	BUGUDA /1 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/5619/2025	PRAKASH PALAI	DEBASNAN DAS	PARADEEP LOCK /136 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/5620/2025	RUBEL SK	SUBODH KUMAR MOHANTY	BOIPARIGUDA /14 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/5621/2025	MANTU SAHOO	JUGALA KISHORE PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/5622/2025	MANU @ MONU KUMAR	AMULYA RATNA PANDA	PHULBANI SADAR /19 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/5623/2025	MANTU SAHOO	JUGALA KISHORE PANDA	KAMAKHYANAGAR /28 /2025	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/5624/2025	STATE OF ODISHA KHYAMACHAND MAHAPATRA @ KSHYAMACHAND MAHAPATRA VS STATE OF ODISHA	DILIP KUMAR MOHARANA VS	// INDUSTRIAL ESTATE PS /21 /2025 ()	
36	D-BLAPL/5627/2025	STATE OF ODISHA PITABAS TAKRI VS STATE OF ODISHA	SHYAM MANOHAR VS	// CHITRAKONDA /63 /2022 ()	
37	D-BLAPL/5629/2025	STATE OF ODISHA NARAYAN TAKRI VS STATE OF ODISHA	SHYAM MANOHAR VS	// CHITRAKONDA /63 /2022 ()	
38	D-BLAPL/5631/2025	STATE OF ODISHA JAGGU RAM DHOBI @ RANVIJAY PRATAP VS STATE OF ODISHA	DUSHMANTA SAHOO VS	// MOHANA /144 /2020 ()	
39	D-BLAPL/5634/2025	STATE OF ODISHA MD. SOHEL QURESHI VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// RAGHUNATHPALI /473 /2024 ()	AOD20240000603C202500004
40	D-BLAPL/5636/2025	STATE OF ODISHA TAPAS RANJAN MAHARANA VS STATE OF ODISHA	SATYAPADA SHARMA VS	// ROURKELA CYBER P.S. /1 /2025 ()	AOR20220000138C202500006
41	D-BLAPL/5638/2025	STATE OF ODISHA DEEPAK KUMAR DALASINGHRAY VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// BADAGODA P.S. /15 /2025 ()	AOD20240000364C202500021
42	D-BLAPL/5640/2025	STATE OF ODISHA ANNU @ ANAND KUMAR AGARWAL VS STATE OF ODISHA	BISWORANJAN SWAIN VS	// UDITNAGAR /411 /2024 ()	
43	D-BLAPL/5642/2025	STATE OF ODISHA RAJENDRA NAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// //0 ()	
44	D-BLAPL/5643/2025	STATE OF ODISHA ASHOK KUMAR NAYAK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// //0 ()	
45	D-BLAPL/5644/2025	STATE OF ODISHA SURYA NARAYAN SAHOO @ SURYA VS STATE OF ODISHA	SABYASACHI SUTAR VS	// KHANDAGIRI P.S. /68 /2025 ()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/5649/2025	PARVATI NAYAK @ JAMUNA BEHERA @ SABITA BEHERA VS STATE OF ODISHA	BHEEMADHAR MAHAPATRA VS	BAIDYANATHPUR /67 /2025 () //	
47	D-BLAPL/5650/2025	OBaidur RAHAMAN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	DHAULI PS /90 /2024 () //	
48	D-BLAPL/5651/2025 BLAPL/2046/2025	BRAJESH KUMAR VS STATE OF ODISHA	JNYANANANDA PANDA VS	AINTHAPALI /399 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000143/2024	
49	D-BLAPL/5655/2025	RAJAT KUMAR NANDA @ RINKU VS STATE OF ODISHA	SAKTI PRASAD DAS VS	SAHID NAGAR P.S. /78 /2024 () //	
50	D-BLAPL/5657/2025	MD. ASDULLAH VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	GHATAGAON /232 /2024 () //	
51	D-BLAPL/5658/2025	MD. ASDULLAH VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	GHATAGAON /33 /2023 () //	
52	D-BLAPL/5660/2025	KANTA BHUMIJ VS STATE OF ODISHA	DEBASIS MISHRA VS	LAHUNIPADA /220 /2024 () //	AOR20230001300C202500009
53	D-BLAPL/5661/2025	K.GANESH VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	K.NUAGAON /366 /2024 () //	
54	D-BLAPL/5664/2025	PRASANTA UTHANSING VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	//0 () //	
55	D-BLAPL/5665/2025	PRAKASH BEHERA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SORO /1083 /2024 () //	AOR20220001615C202500028
56	D-BLAPL/5670/2025	PRADEEP VISHNAV @ PAPU LAL @ PRADEEP KUMAR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	KENDRAPARA /177 /2024 () //	
57	D-BLAPL/5671/2025	PRAKASH BEHERA	SATYA NARAYAN MISHRA 4	SORO /1 /2025	AOR20220001615C202500026

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/5673/2025	DAMU MUNDA	DEBASIS MISHRA	JODA /226 /2024	AOR20230001300C202500011
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/5674/2025	PRAKASH BEHERA	SATYA NARAYAN MISHRA 4	SORO /1082 /2024	AOR20220001615C202500027
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/5677/2025	BUDU MOHANA	MRUTYUNJAYA MAHARANA	GOLANTHARA (BERHAMPUR) /44 /2025	AOR20220002077C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/5678/2025	BASUDEV NAYAK	AMULYA RATNA PANDA	KORAPUT TOWN /196 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/5679/2025	BABU @ BADACHHUA @ AJIT SINGH	AMULYA RATNA PANDA	SAHADEV KHUNTA /47 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/5686/2025	TITU POLAI	SURENDRA KUMAR BISWAL	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/5689/2025	ABHI ROUT @ ABHIRAM KETAKI	JIBAN RANJAN DASH	JAIPATNA /219 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/5690/2025	MIR ZAHUR @ MD. RAFI AHMED	PRATAP KUMAR NAYAK	NEMALO /200 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CMAPL/7417/2025	MADHUSUDAN BARIK	SWAPNIL ROY	//	AOR20220001600C202500016
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CMAPL/7453/2025	SANKUNTALA MOHANTY	MANOJ KUMAR MOHANTY (2)	//	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CMP/7426/2025	STATE OF ODISHA	SWAYAMBHU MISHRA (A.S.C)	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
69	D-CMP/7436/2025	RAHISA KHATOON KUMARI KALYANI GAJAPATI VS	PRASANNA KUMAR MISHRA VS	// // 0	
70	D-CMP/7456/2025	SARVAGNYA JAGANNATH GAJAPATI NARAYAN DEV PRAMILA SAHOO VS	SUMITRA MOHANTY VS	// // 0	
71	D-CMP/7488/2025	KANDARPA BEHERA SANWARMAL MODI VS	BIBHUTI BHUSAN MISHRA VS	// // 0	AOD20240000951C202500002
72	D-CMP/7515/2025	DEEPAK MODI MUKTIKANTA BARIK VS	DEEPAK KUMAR MOHAPATRA VS	// // 0	
73	D-CMP/7518/2025	RADHAKANTA BARIK JAGANNATH SAHOO VS	JYOTI RANJAN DEO VS	// // 0	AOR20220001593C202500013
74	D-CONTC/7433/2025	SANTOSH PRASAD GITAGAURI PATI VS	ADV VS	// // 0	AOR20220001535C202500034
75	D-CONTC/7435/2025	ASWATHY S.,SECRETARY, HEALTH AND FAMILY WELFARE DEPTT. SURENDRA NATH BEHERA VS	AMRITA NAYAK VS	// // 0	
76	D-CONTC/7446/2025	SUBHAM SEXANA,IAS DR. LABA KUMAR NAIK VS	ADV. VS	// // 0	
77	D-CONTC/7503/2025	ASWATHY S.,COMM-CUM-SECRETARY,BSBR,KHURDA NARINDER KAUR VS	BIKRAM KESHARI SAHU VS	// // 0	AOR20230001017C202500004
78	D-CONTC/7507/2025	CHANDRAJIT BEHERA,TAHASILDAR, KUANRMUNDA,SUNDARGARH GOLAKHA BEHERA VS	ADV. VS	// // 0	
79	D-CONTC/7508/2025	ANITA NAYAK,TAHASILDAR,CUTTACK RABINDRANATH BHANJADEO VS	SMRUTI RANJAN ROUT VS	// // 0	
		GIRISH S.N.,IAS		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CONTC/7509/2025	SUDHANSHU KUMAR NAYAK VS GIRISH S.N.,IAS	SMRUTI RANJAN ROUT VS	// () //	
81	D-CONTC/7511/2025	RAMA CHANDRA BEHERA VS GIRISH S.N.,IAS	SMRUTI RANJAN ROUT VS	// () //	
82	D-CRLA/5567/2025	SANTOSH PANDA VS STATE OF ODISHA	ANANTA CHARAN BISOI VS	BIRMITRAPUR /48 /2024 () //	
83	D-CRLA/5614/2025	SUSHIL KUMAR MISHRA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	ATHAMALLIK /185 /2022 () //	
84	D-CRLLP/5692/2025	RADHASHYAM PANDA VS TUSHAR KUMAR BISHOYI	MADHUSMITA KANUNGO VS	//0 () //	
85	D-CRLMA/5630/2025	NALINIPRABHA DANDASENA VS STATE OF ODISHA	SHYAM MANOHAR VS	TIKIRI /92 /2013 () //	
86	D-CRLMC/5584/2025	JHUNU NAIK VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	BHANJANAGAR /121 /2017 () //	AOD20220003315C202500014
87	D-CRLMC/5588/2025	BILAK HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTANAIK VS	NABARANGAPUR TOWN /217 /2024 () //	
88	D-CRLMC/5592/2025	BIBHUTIBHUSAN DAS VS M/S DAS ASSOCIATES,MAYURBHANJ	PRABIR KUMAR RAY VS	//0 () //	
89	D-CRLMC/5594/2025	SHAKTIMAN PIHAN VS STATE OF ODISHA	MANORANJAN MUDULI VS	NARASINGHPUR /13 /2024 () //	AOD20240000388C202500004
90	D-CRLMC/5597/2025	BALARAM SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /126 /2005 () //	
91	D-CRLMC/5600/2025	HEMANTA NAHAK @ HEMANTA NAYAK @ HEMANTA NAHAK @ HEMANTA NAHAK	RAJENDRA NAHAK VS	SUNABEDA /148 /2017	

**ORISSA HIGH COURT****FILING REPORT AS ON :20/02/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMC/5612/2025	PINKY MEHER@SAKUNTALA	MANAS KUMAR CHAND	SAMBALPUR TOWN /118 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLMC/5641/2025	RABINDRA SAHOO	BIJAY KUMAR BEHERA	KHANDAGIRI P.S. /580 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/5645/2025	SAMAYA CHAKRA PRADHAN	SAROJ KUMAR PADHY	SEA BEACH /306 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/5646/2025	HARISHANKAR BARIK	NIRANJAN LENKA	/ /0	
		VS	VS	()	
		SAUBHAGYA LAXMI PATTNAIK		//	
96	D-CRLMC/5647/2025	G.S.N. MURTY	SUSIL KUMAR PATTNAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/5652/2025	TARACHAND AGRAWAL	SUSHANTA KUMAR JOSHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/5653/2025	MANOJ KUMAR MOHANTY @ TUTU	HRUDANANDA MOHAPATRA	KUJANGA /19 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/5662/2025	GHANASHYAM BHOI	TUKUNA KUMAR MISHRA	JEYPORE SADAR /91 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/5668/2025	PRAKASH CHANDRA PRADHAN	PRAKASH KUMAR BEURA	BANKI /35 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-CRLMC/5672/2025	LALU PRADHAN	PRAKASH KUMAR BEURA	BANKI /56 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/5675/2025	BHAGABAN KHATUA	AMULYA RATNA PANDA	GOCHHAPADA /46 /2020	
		VS	VS	()	

# ORISSA HIGH COURT

## FILING REPORT AS ON :20/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CRLMC/5680/2025	STATE OF ODISHA SUBHASHMITA SWAIN @ SINGH VS	CHITTA RANJAN SAHU VS	// /0 ()	
104	D-CRLMC/5684/2025	STATE OF ODISHA NAGA VARUPU JAGANADHA RAO @ N.V.JAGANNATHA RAO @ N.MOHAPATRA VS	STATE OF ODISHA VS	// /0 ()	
105	D-CRLMC/5697/2025	ASSISTANT DIRECTOR (PMLA), KHURDA LAXMIDHAR SAHOO VS	PRAVASH CHANDRA JENA VS	// /0 ()	
106	D-CRLMP/5581/2025	ALLADINI SAHOO SIVAKUMAR KS VS	BINI MISHRA VS	// /0 ()	
107	D-CRLMP/5593/2025	STATE OF ODISHA DIPTI RANJAN MAHAPATRA VS	BHOJARAJ SETH VS	// /0 ()	
108	D-CRLMP/5639/2025	STATE OF ODISHA SANTOSH KUMAR RATH VS	PRASANTA KUMAR SATAPATHY VS	// /0 ()	
109	D-CRLREV/5618/2025 CRLREV/97/2025	MEENARANI RATH BIKASH RANJAN PUHAN VS	BIJAYA KUMAR RAGADA VS	BARBIL /84 /2008 A.D.J.,KEONJHAR(Kendujhar)	
110	D-CRLREV/5691/2025	STATE OF ODISHA BAPUN @ MRUNMAYA SAHOO VS	DEVASHIS PANDA VS	CRA/0000003/2020 BANARAPAL /292 /2020	AOR20220001247C202500035
111	D-FAO/7524/2025	STATE OF ODISHA MANAGER LEGAL,(T.P. CELL), M/S NEW INDIA ASSURANCE CO.LTD.,CUTTACK VS	STATE OF ODISHA VS	// /0 ()	
112	D-ITA/7479/2025	AKSHYA @ AKSHAY MAHANTA THE DCIT, CENTRAL CIRCLE-2 VS	SUBASH CHANDRA MOHANTY, SR.S.C.(IT) VS	// /0 ()	AOD20220001916C202500008
113	D-ITA/7484/2025	M/S. HOTEL SUKHAMAYA PVT LTD. PRINCIPAL COMMISSIONER OF INCOME TAX VS	SUBASH CHANDRA MOHANTY, SR.S.C.(IT) VS	// /0 ()	AOD20220001916C202500009
		SAI SIMRAN INFRATECH PVT LTD.		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-MACA/7429/2025	D.M.,NEW INDIA ASSURANCE CO. LTD.,JAJPUR VS JOSEF PURTI	PRAMOD KUMAR TRIPATHY VS	// 0 //	
115	D-MACA/7465/2025	BIMALA SAHU VS RUBI SAHOO	SARAT CHANDRA SWAIN VS	// 0 //	
116	D-MACA/7489/2025	MANAGER(LEGAL), SBI GENERAL INSURANCE CO. CUTTACK VS RINA RANI NAYAK @ BEHERA	G.P.DUTTA VS	// 0 //	
117	D-MACA/7494/2025	LEGAL MANAGER, IFFCO TOKIO GENERAL INSURANCE CO. Bhubaneswar VS MINATI DAS @ PAICHHA	G.P.DUTTA VS	// 0 //	
118	D-MACA/7496/2025	MANAGER(LEGAL), SBI GENERAL INSURANCE CO. CUTTACK VS RINA RANI NAYAK @ BEHERA	G.P.DUTTA VS	// 0 //	
119	D-MACA/7497/2025	D.M.,NEW INDIA ASSURANCE CO. LTD., SUNDARGARH VS SAMEL LENKA	G.P.DUTTA VS	// 0 //	
120	D-MACA/7502/2025	M/S NATIONAL INSURANCE CO. LTD., CUTTACK VS DILLIP KUMAR SWAIN	G.P.DUTTA VS	// 0 //	
121	D-MATA/7493/2025	ULLASH MOHANTY VS MAMATA NAYAK	BINI MISHRA VS	// 0 //	
122	D-OTAPL/7492/2025	THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, Bhubaneswar VS M.V. RAVICHANDRA, MANAGING DIRECTOR	AUSHANKA BISWATAPATHY, SR.S.C.(GST, CT AND CUSTOM) VS	// 0 //	AOR20220001780C202500021
123	D-RFA/7482/2025 RFA/1/2025	ALBERT XALXO VS SUKANTI TIRKEY @ XALXO	DEBASISH SAMAL VS	// 0 //	DISTRICT & SESSIONS JUDGE,SUNDERGARH(Sundargarh) Os/0000006/2022
124	D-RVWPET/7505/2025	CRPF EMPLOYEES EDUCATION SOCIETY VS RANJAN KUMAR DASH	SIDHARTH SANKAR MOHAPATRA,SR. PANEL COUNSEL VS	// 0 //	AOR20220001491C202500001
125	D-RVWPET/7527/2025	KISHORE BISWAL	SHASHI BHUSAN JENA	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		UNION OF INDIA		//	
126	D-SAO/7491/2025	ALTAF KHAN	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		AJHARUDDIN KHAN		//	
127	D-TRP(C)/7501/2025	SRUTI MAHALIK	LALATENDU DAS	//	
		VS	VS	0	
		SUSANTA KUMAR MAHALIK		//	
128	D-WA/7462/2025	STATE OF ODISHA	SATYABRATA MOHANTY, A.G.A.	//	LOD20240000194C202500113
		VS	VS	0	
		SIDHARTHA SANKAR DALAI		//	
129	D-WA/7473/2025	RASHMIDHAR DAS	BISWARANJAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-WA/7487/2025	COAL INDIA LTD.	HARIPAD MOHANTY	//	
		VS	VS	0	
		DR PRAVAT KUMAR PANDA		//	
131	D-WA/7490/2025	STATE OF ODISHA	BIMBISAR DASH, A.G.A.	//	LOD20240000172C202500108
		VS	VS	0	
		GOPINATH BEURA		//	
132	D-WA/7506/2025	MANASMINI PRIYAMBADA BISWAL @ MANASMINI	<del>PRAMBADA</del> DASH (A)	//	AOR20220001850C202500002
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-WP(C)/7416/2025	SMITARANI MUDULI	GOPINATH MISHRA	//	
	WP(C)/5513/2025	VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/7418/2025	SARASWATI MISAL	BRAJA KISHOR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/7419/2025	MANJULATA PATNAIK	BRAJA KISHOR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
136	D-WP(C)/7420/2025	GITA RANI PANDA	BRAJA KISHOR PANDA	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/7421/2025 WP(C)/5553/2025	STATE OF ODISHA BIJAY LAXMI BARAL VS STATE OF ORISSA	SUDEEP KUMAR SARANGI VS	// // 0	
138	D-WP(C)/7422/2025	ABHAY KUMAR NAYAK VS THE COMMISSIONER SETTLEMENT AND CONSOLIDATION , BHADRAK	GIRIDHARI SINGH VS	// // 0	
139	D-WP(C)/7423/2025 WP(C)/5559/2025	SUKANTI BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// // 0	
140	D-WP(C)/7424/2025 WP(C)/5583/2025	FULA MURMU @ PHULA MURMU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// // 0	
141	D-WP(C)/7425/2025 WP(C)/5591/2025	PADAMAJA MOHANTA @ PADMAJA MOHANTA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// // 0	
142	D-WP(C)/7427/2025	BISHNU CHARAN MOHANTY VS THE COLLECTOR AND DISTRICT MAGISTRATE SAMBALPUR	SAROJ RANJAN SUBUDHI VS	// // 0	
143	D-WP(C)/7428/2025	BICHITRA KUMAR DAS VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// // 0	
144	D-WP(C)/7430/2025	BIJAYA KUMAR DASH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0	
145	D-WP(C)/7431/2025	VICTIM/INFORMANT VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	// // 0	
146	D-WP(C)/7432/2025	DEBARCHAN BHOI VS THE PRINCIPAL CHIEF CONSERVATOR OF FOREST (PCCF) ODISHA	BHOJARAJ SETH VS	// // 0	
147	D-WP(C)/7434/2025	RANJIT KUMAR GIRI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // 0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/7437/2025 WP(C)/5593/2025	RATAN MOHANTA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //	
149	D-WP(C)/7438/2025 WP(C)/5609/2025	JHUNURANI BEJ @ JHULURANI BEJ VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //	
150	D-WP(C)/7439/2025	PRAGATI BHAL VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
151	D-WP(C)/7440/2025 WP(C)/5612/2025	DAYANIDHI MOHANTA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //	
152	D-WP(C)/7441/2025	JAHANTI MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
153	D-WP(C)/7442/2025	GHAME MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
154	D-WP(C)/7443/2025	RADHAMOHAN MISHRA VS STATE OF ODISHA	SARADA DASH VS	// 0 //	
155	D-WP(C)/7444/2025	JIBAN KUMAR MOHAPATRA VS STATE OF ODISHA	GIRIDHARI SINGH VS	// 0 //	
156	D-WP(C)/7445/2025	TIKAMAN MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
157	D-WP(C)/7448/2025	M/S. HARJI ENGINEERING WORKS PVT LTD.,BHUBANESHWAR VS ADDL COMMISSIONER OF STATE TAX APPEAL, BBSR RANGE	ANSHU KUMAR SAHOO VS	// 0 //	AOR20220001352C202500015
158	D-WP(C)/7449/2025	ODISHA GRAMYA BANK, GADAMA BRANCH, JAGA TENDUPUR VS THE DIRECTORATE OF PRINTING STATIONARY AND PUBLICATION, CUTTACK	SENAPATI KUMAR MOHANTA VS	// 0 //	
159	D-WP(C)/7450/2025	THE RESERVE BANK EMPLOYEES COOPERATIVE CREDIT SOCIETY, Bhubaneswar	REKHA KUMAR MISHRA	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-WP(C)/7451/2025	THE PRINCIPAL COMMISSIONER OF INCOME TAX , ODISHA BIDYADHAR BHUYAN	PRADOSH KUMAR DAS	//	
		VS	VS	()	
161	D-WP(C)/7452/2025	COLLECTOR CUM DIST.MAGISTRATE CUTTACK ODISHA GRAMYA BANK, GADAMA BRANCH, JAGATPUR	SEKHAR KUMAR MOHANTA	//	
		VS	VS	()	
162	D-WP(C)/7454/2025	THE BRANCH MANAGER, PUNJAB NATIONAL BANK, KISSANONAGAR, CUTTACK ODISHA GRAMYA BANK, GADAMA BRANCH, JAGATPUR	SEKHAR KUMAR MOHANTA	//	
		VS	VS	()	
163	D-WP(C)/7455/2025	THE COMMISSIONER-CUM-SECY, SCHOOL AND MASS EDUCATION DEPT., GOVT. OF ODISHA, BBSR PURNIMA PRADHAN	ATUL TRIPATHY	//	AOD20240000618C202500001
		VS	VS	()	
164	D-WP(C)/7457/2025 WP(C)/5602/2025	STATE OF ODISHA SIBA SANKAR PATRO	ALOK KUMAR PANDA	//	
		VS	VS	()	
165	D-WP(C)/7458/2025 WP(C)/5603/2025	UTKAL GRAMEEN BANK, STRESSED ASSETS RECOVERY BARNCH, SAMBALPUR LAXMIDHAR SAMAL	ALOK KUMAR PANDA	//	
		VS	VS	()	
166	D-WP(C)/7459/2025	STATE OF ODISHA PRAFULLA KUMAR PANDA	RASHMI KANTA ACHARYA	//	
		VS	VS	()	
167	D-WP(C)/7460/2025	STATE OF ODISHA SRIDHAR JENA	PRASANTA KUMAR NANDA	//	AOR20220004309C202500005
		VS	VS	()	
168	D-WP(C)/7461/2025	COMMISSIONER OF ENDOWMENTS, ODISHA SRINIBAS SWAIN	CHITRASEN PARIDA	//	AOR20220001432C202500005
		VS	VS	()	
169	D-WP(C)/7463/2025	CENTRAL BOARD OF DIRECT TAXES,NEW DELHI BABA SATYANANDA DAS @ SAMIR CHANDRA LENA	KAMEER KUMAR DAS	//	
		VS	VS	()	
170	D-WP(C)/7464/2025	STATE OF ODISHA M/S. JYOTSNA UDYOG	CHITRASEN PARIDA	//	AOR20220001432C202500006
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/7466/2025	PRINCIPAL COMMISSIONER OF GST AND CENTRAL TAX,BHUBANESWAR JAYANTI LOKANATH VS	BHABANI PRASAD MOHANTY VS	// // 0	
172	D-WP(C)/7467/2025	THE COMNR OF CT AND GST, ODISHA, BANIJYAKAR BHAWAN, CUTTACK SADHABA DEI VS	SUDARSAN BEHERA VS	// // 0	
173	D-WP(C)/7468/2025 WP(C)/5616/2025	STATE OF ODISHA THE SUNDARGARH REGIONAL MARKETING COOPERATIVE SOCIETY, SUNDERGARH VS	PRAMOD KISHORE CHAND VS	// // 0	
174	D-WP(C)/7469/2025	STATE OF ODISHA MANAS KUMAR SAHU VS	PRAMOD KISHORE CHAND VS	// // 0	
175	D-WP(C)/7470/2025 WP(C)/5625/2025	UNION OF INDIA PRAKASH CHANDRA PANDA VS	TUNA SAHU VS	// // 0	
176	D-WP(C)/7471/2025	BRANCH MANAGER STATE BANK OF INDIA ARATI MANJARI BISWAL VS	JITENDRA KUMAR MISHRA (2) VS	// // 0	
177	D-WP(C)/7472/2025	STATE OF ODISHA KATAN SINGH VS	SATYA SUNDAR KANUNGO VS	// // 0	
178	D-WP(C)/7474/2025 WP(C)/5605/2025	STATE OF ODISHA PRAFULLA KUMAR TRIPATHY VS	AKSHAYA KUMAR JENA VS	// // 0	
179	D-WP(C)/7475/2025	THE CHIEF EXECUTIVE OFFICER TPCODL., BBSR DEBENDRA KUMAR DAS VS	MANOJA KUMAR KHUNTIA VS	// // 0	
180	D-WP(C)/7476/2025	STATE OF ODISHA SITARAM JANI VS	TAPAN KU. JENA SAMANTA VS	// // 0	
181	D-WP(C)/7477/2025	STATE OF ODISHA THE PROPRIETOR, VINAYAKA TRADERS, SUNDERGARH VS	DEBENDRA KUMAR DASH VS	// // 0	
		SANJITA DAS		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/7478/2025	RANJAN KUMAR DAS VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
183	D-WP(C)/7480/2025	M/S PRATISTHA ENGINEERING LIMITED, BBSR VS STATE BANK OF INDIA, PANDIT JAWAHARLAL NEHRU MARG, BBSR	RAMACHANDRA PANIGRAHY VS	// 0 //	
184	D-WP(C)/7481/2025	SIBA SANKAR DASMOHAPATRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //	
185	D-WP(C)/7483/2025	RAMJILAL NAIK VS SURESH NAIK	DEBABRATA DASH VS	// 0 //	
186	D-WP(C)/7485/2025	ELIYAS EKKA VS TATA AIG GENERAL INSURANCE COMPANY LIMITED	ASTAMI TANDIA VS	// 0 //	
187	D-WP(C)/7486/2025	LAXMIDHAR SAGADIA VS STATE OF ODISHA	DEBABRATA DASH VS	// 0 //	
188	D-WP(C)/7495/2025	RAJ KUMAR RAY VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //	
189	D-WP(C)/7498/2025	SANATANA BEHERA VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
190	D-WP(C)/7499/2025	RAMESH CHANDRA PRADHAN VS STATE OF ORISSA	BASUDEV BARIK VS	// 0 //	
191	D-WP(C)/7500/2025	BIPRA SAMAL VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
192	D-WP(C)/7504/2025	GOBARDHAN SAHOO VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
193	D-WP(C)/7510/2025	SCHOOL MANAGEMENT COMMITTEE, RADHAKRISHNA GANAPATI PRIMA	INAGANAPATI	VS VS	VS VS
		SCHOOL, NARSINGHPUR, BHADRAK			

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/7512/2025	PRADEEP KUMAR SAHOO	NAMITA PATTANAİK	//	
		VS	VS	0	
		STATE BANK OF INDIA		//	
195	D-WP(C)/7513/2025	JOGENDRA KUMAR BARAL	SASWATI MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/7514/2025	ASHOK KUMAR MISHRA	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500024
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/7516/2025	CHINTAMANI SAMAL	BIJAY JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/7517/2025	J.SANTOSH RAO	RAJAKISHORE SAHOO	//	
		VS	VS	0	
		VICE CHAIRMAN BHUBANESWAR DEVELOPMENT AUTHORITY		//	
199	D-WP(C)/7519/2025	AYUSMAN CHOUDHURY	SANKAR PRAASAD PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/7520/2025	ANITA KUMARI NAYAK	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/7521/2025	SUDHIR KUMAR PATTANAİK	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/7522/2025	SATYAJIT RAYCHOUDHURY	KABIRAJ PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/7523/2025	PRASANTA KUMAR MISHRA	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/7525/2025	SHIBA SANKAR KARNA	RANJIT SAMAL	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/7526/2025	STATE OF ODISHA BHAJAPATI BUDHIA VS	RANJIT SAMAL VS	// // ()	
206	D-WP(C)/7528/2025	STATE OF ODISHA M/S. DAS ROADWAYS,DUBURI,JAJPUR VS	KANANBALA ROY CHOUDHURY VS	// // ()	AOR20220001523C202500008
207	D-WP(C)/7529/2025	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS M/S.SWADESH SUNDAR UPADHYAYA VS	KANANBALA ROY CHOUDHURY VS	// // ()	AOR20220001523C202500009
208	D-WP(C)/7530/2025	COMMISSIONER APPEALS CGST AND CX,BHUBANESWAR PRAMOD KUMAR SAHOO VS	SIDHARTH SHANKAR PADHY VS	// // ()	
209	D-WPCRL/5565/2025	STATE OF ODISHA M/S SANTOSH SINGH VS	SANJEEB KUMAR MISHRA VS	// // ()	AOD20240000986C202500003
210	D-ABLAPL/5561/2025	UNION OF INDIA BIJAY KUMAR BEHERA VS	SATYAPADA SHARMA VS	// // ()	AOR20220000138C202500004
211	D-ABLAPL/5566/2025	STATE OF ODISHA RABINARAYAN MOHARANA VS	DEBASISH SAMAL VS	// // ()	DHAMNAGAR /82 /2017
212	D-ABLAPL/5568/2025 ABLAPL/2069/2025	STATE OF ODISHA ANIMESH SARANGI VS	DEBIDUTTA MOHAPATRA VS	// // ()	KUTRA /33 /2025
213	D-ABLAPL/5570/2025	STATE OF ODISHA BHARAT MALLIK @ BHARAT CHANDRA MALLICK VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	BINJHARPUR /63 /2025
214	D-ABLAPL/5572/2025	STATE OF ODISHA KESHAB CHANDRA MOHANTY VS	BYOMAKESH TRIPATHY VS	// // ()	NACHUNI /33 /2025
215	D-ABLAPL/5577/2025	STATE OF ODISHA SANTI RANA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	// // ()	DHENKANAL SADAR /878 /2024

## ORISSA HIGH COURT

### FILING REPORT AS ON :20/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/5582/2025	RAM SINGH MAJHI VS STATE OF ODISHA	UMAKANTA BARIK VS	DHARMABANDHA PS /13 /2023 () //	
217	D-ABLAPL/5585/2025	KHAGESWAR BARIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MANCHESWAR P.S. /57 /2025 () //	
218	D-ABLAPL/5591/2025	RABINDRA KUMAR PANIGRAHI VS STATE OF ODISHA	MOHAMMED RIAZ VS	DHUSURI /53 /2025 () //	
219	D-ABLAPL/5598/2025	JOGINATH PRADHAN VS STATE OF ODISHA	UMAKANT SAHOO VS	NAYAGARH /147 /2015 () //	AOD2024000001C202500053
220	D-ABLAPL/5602/2025	ROHAN NAYAK VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LAXMISAGAR P.S. /8 /2025 () //	
221	D-ABLAPL/5603/2025	PASSANPALLY NABIN RAO VS STATE OF ODISHA	ASIT KUMAR JENA VS	MALKANGIRI /60 /2025 () //	
222	D-ABLAPL/5604/2025	RINA MOHANTY VS STATE OF ODISHA	UMAKANT SAHOO VS	NAYAGARH /147 /2015 () //	AOD2024000001C202500052
223	D-ABLAPL/5605/2025	SANJAYA KUMAR JENA @ SANJAY JENA VS STATE OF ODISHA	GIRIJA SANKAR NAYAK VS	BARAMBA /36 /2025 () //	AOD2024000001C202500054
224	D-ABLAPL/5607/2025	SAMA BAGHA @ SHYAMA BAGH VS STATE OF ODISHA	AMIT KUMAR SAHU VS	KAKIRIGUMMA /7 /2025 () //	
225	D-ABLAPL/5608/2025	PRIYAKANTA SAMAL VS STATE OF ODISHA	SUMANTA MALIK VS	BARI RAMACHANDRAPUR /67 /2025 () //	
226	D-ABLAPL/5610/2025	PURNA CHANDRA SHIAL @ BAU VS STATE OF ODISHA	KULDEEP MOHANTY VS	GOPALPUR /202 /2023 () //	AOD20240000012C202500035
227	D-ABLAPL/5625/2025	ROCKY JENA @ CHHOTU	RABINDRA KUMAR LENKA	CANTONMENT ROAD /50 /2025	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
228	D-ABLAPL/5626/2025	STATE OF ODISHA DUKHISHYAM PRADHAN	SAROJ KUMAR DASH	// / /0	
		VS	VS	()	
229	D-ABLAPL/5628/2025	STATE OF ODISHA DHANESWAR BEHERA	LAMBODOR ACHARI	// ASKA /109 /2025	
		VS	VS	()	
230	D-ABLAPL/5632/2025	STATE OF ODISHA SUNITA BEHERA @ SULATA	LAMBODOR ACHARI	// ASKA /699 /2024	
		VS	VS	()	
231	D-ABLAPL/5633/2025	STATE OF ODISHA SK RIYAZUDDIN @ IBRAHIM @ IRAK	PRATIK DASH	// BHADRAK RURAL /65 /2025	
		VS	VS	()	
232	D-ABLAPL/5635/2025	STATE OF ODISHA DHANESWAR BEHERA	LAMBODOR ACHARI	// ASKA /50 /2025	
		VS	VS	()	
233	D-ABLAPL/5637/2025	STATE OF ODISHA LATA MAHANTA	PARTHA SARATHI DAS	// HARICHANDANPUR /243 /2024	AOD20240000364C202500020
		VS	VS	()	
234	D-ABLAPL/5648/2025	STATE OF ODISHA PRASANTA BEHERA	PURNA CHANDRA MISHRA	// / /0	
		VS	VS	()	
235	D-ABLAPL/5654/2025	STATE OF ODISHA PINTU GOUDA @ PANDA GOUDA	DEBASHIS ROUSTRAY	// GOLANTHARA (BERHAMPUR) /140 /2021	
		VS	VS	()	
236	D-ABLAPL/5656/2025	STATE OF ODISHA SEKH SAJAN @SK. SAJAN	DEBASIS MISHRA	// SORO /38 /2025	AOR20230001300C202500008
		VS	VS	()	
237	D-ABLAPL/5659/2025	STATE OF ODISHA BISHNU CHARAN SAHU	AMIT KUMAR NATH	// / /0	
		VS	VS	()	
238	D-ABLAPL/5663/2025	STATE OF ODISHA RAJESH NAYAK	AMULYA RATNA PANDA	// Bamapada (Industrial Area) /27 /2025	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-ABLAPL/5666/2025	STATE OF ODISHA SK. ZABIR HOSSAIN VS	DEBASIS MISHRA VS	// BADACHANA /552 /2024 ()	AOR20230001300C202500010
240	D-ABLAPL/5667/2025	STATE OF ODISHA SIMANTA MAITY @ SRIMANTA MAITI VS	DIBYAJYOTI SAHOO VS	// KENDRAPARA /185 /2024 ()	
241	D-ABLAPL/5669/2025	STATE OF ODISHA GOBARDHAN BERA VS	SATYA NARAYAN MISHRA 4 VS	// DHAMARA PS /5 /2025 ()	AOR20220001615C202500029
242	D-ABLAPL/5676/2025	STATE OF ODISHA AJAYA KUMAR DAS VS	PRITAM KUMAR MOHANTY VS	// PARADEEP LOCK /35 /2025 ()	
243	D-ABLAPL/5681/2025	STATE OF ODISHA PRAHALAD CHANDRA DAS VS	PRITAM KUMAR MOHANTY VS	// PARADEEP LOCK /35 /2025 ()	
244	D-ABLAPL/5682/2025	STATE OF ODISHA PRADIPTA KUMAR DAS @ PRADIP KUMAR DAS VS	PRITAM KUMAR MOHANTY VS	// PARADEEP LOCK /35 /2025 ()	
245	D-ABLAPL/5683/2025	STATE OF ODISHA MRUTUNJAYA BARIK @ MITHUN @ MITHUN BARIKSANJIB KUMAR BHANJADEO VS	VS	// BEGUNIAPADA /32 /2025 ()	
246	D-ABLAPL/5685/2025	STATE OF ODISHA PURNA CHANDRA NAYAK VS	SANJIB KUMAR BHANJADEO VS	// //0 ()	
247	D-ABLAPL/5687/2025	STATE OF ODISHA SARASWATI BEHERA VS	SURYA PRAKASH MANGARAJ VS	// BONTH /176 /2024 ()	
248	D-ABLAPL/5688/2025	STATE OF ODISHA NIGAMANANDA CHOUDHURY VS	PAMI RATH VS	// BURLA /74 /2025 ()	
249	D-ABLAPL/5693/2025	STATE OF ODISHA INTAJ ALLI KHAN @ INTAZ ALLI KHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// TALASARI MARINE /55 /2023 () //	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :20/02/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
250	D-ABLAPL/5694/2025	NIRUBACHAN NAYAK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	ATHGARH /31 /2025 () //	
251	D-ABLAPL/5695/2025	MADHUBAN MENDILI VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTAMAL /11 /2025 () //	
252	D-ABLAPL/5696/2025	KUSHALESWAR KARMI VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTAMAL /12 /2025 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :20/02/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/5565/2025 WPCRL/ /	M/S SANTOSH SINGH MP	SANJEEB KUMAR MISHRA	2/2025
2	D-ITA/7479/2025 ITA/ /	THE DCIT, CENTRAL CIRCLE-2 MP	SUBASH CHANDRA MOHANTY, SR.S.C.(IT)	2/2025
3	D-ADMLS/7447/2025 ADMLS/1/2025	KIRTI CHANDRA DASH MP	RAHUL RAY	4/2025
4	D-ADMLS/7447/2025 ADMLS/1/2025	KIRTI CHANDRA DASH MP	RAHUL RAY	5/2025
5	D-CRLMA/775/2025 CRLMA/2/2025	PUSPALATA SAHOO MP	SIBA SANKAR SAMANTARAY	9/2025
6	D-SAO/7491/2025 SAO/ /	ALTAJ KHAN MP	HRUDANANDA MOHAPATRA	11/2025
7	D-CRP/38645/2024 CRP/33/2024	BIDYADHAR SAHU MP	MANOJ KUMAR MOHANTY (2)	14/2025
8	D-ELPET/30914/2024 ELPET/20/2024	SAROJ KUMAR MEHER MP	M/S A.P.BOSE,S.K.MOHANTY,S.K.ROUTARAY,D.J.SAHOO,S.SWAIN,D.	30/2025
9	D-RFA/7482/2025 RFA/1/2025	ALBERT XALXO MP	DEBASISH SAMAL	30/2025
10	D-ELPET/30914/2024 ELPET/20/2024	SAROJ KUMAR MEHER MP	M/S A.P.BOSE,S.K.MOHANTY,S.K.ROUTARAY,D.J.SAHOO,S.SWAIN,D.	31/2025
11	D-CRLMP/5639/2025 CRLMP/ /	SANTOSH KUMAR RATH MP	PRASANTA KUMAR SATAPATHY	47/2025
12	D-OTAPL/7492/2025 OTAPL/ /	THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR MP	ND SHANT KANEKSA BERRY, SR.S.C.(GST, CT AND CUSTOM)	48/2025
13	D-OTAPL/7492/2025 OTAPL/ /	THE PRINCIPAL COMMISSIONER, CGST AND CENTRAL EXCISE, BBSR MP	ND SHANT KANEKSA BERRY, SR.S.C.(GST, CT AND CUSTOM)	49/2025
14	D-TRP(C)/7501/2025 TRP(C)/ /	SRUTI MAHALIK MP	LALATENDU DAS	55/2025
15	D-SA/203/1997 SA/203/1997	JASABANTA MP	M/S.MANOJ MISHRA	59/2025
16	D-SA/203/1997 SA/203/1997	JASABANTA MP	M/S.MANOJ MISHRA	60/2025
17	D-SA/203/1997 SA/203/1997	JASABANTA MP	M/S.MANOJ MISHRA	61/2025
18	D-SA/203/1997 SA/203/1997	JASABANTA MP	M/S.MANOJ MISHRA	62/2025
19	D-SA/203/1997 SA/203/1997	JASABANTA MP	M/S.MANOJ MISHRA	63/2025
20	D-SA/203/1997 SA/203/1997	JASABANTA MP	M/S.MANOJ MISHRA	64/2025
21	D-SA/203/1997 SA/203/1997	JASABANTA MP	M/S.MANOJ MISHRA	65/2025
22	D-SA/203/1997 SA/203/1997	JASABANTA MP	M/S.MANOJ MISHRA	66/2025
23	D-SA/203/1997 SA/203/1997	JASABANTA MP	M/S.MANOJ MISHRA	67/2025
24	D-SA/203/1997 SA/203/1997	JASABANTA MP	M/S.MANOJ MISHRA	68/2025
25	D-SA/203/1997 SA/203/1997	JASABANTA MP	M/S.MANOJ MISHRA	69/2025
26	D-SA/203/1997	JASABANTA	M/S.MANOJ MISHRA	

	SA/203/1997	MP		70/2025
27	D-SA/203/1997	JASABANTA	M/S.MANOJ MISHRA	
	SA/203/1997	MP		71/2025
28	D-SA/203/1997	JASABANTA	M/S.MANOJ MISHRA	
	SA/203/1997	MP		72/2025
29	D-SA/203/1997	JASABANTA	M/S.MANOJ MISHRA	
	SA/203/1997	MP		73/2025
30	D-SA/203/1997	JASABANTA	M/S.MANOJ MISHRA	
	SA/203/1997	MP		74/2025
31	D-SA/203/1997	JASABANTA	M/S.MANOJ MISHRA	
	SA/203/1997	MP		75/2025
32	D-SA/203/1997	JASABANTA	M/S.MANOJ MISHRA	
	SA/203/1997	MP		76/2025
33	D-SA/203/1997	JASABANTA	M/S.MANOJ MISHRA	
	SA/203/1997	MP		77/2025
34	D-SA/203/1997	JASABANTA	M/S.MANOJ MISHRA	
	SA/203/1997	MP		78/2025
35	D-SA/203/1997	JASABANTA	M/S.MANOJ MISHRA	
	SA/203/1997	MP		79/2025
36	D-SA/203/1997	JASABANTA	M/S.MANOJ MISHRA	
	SA/203/1997	MP		80/2025
37	D-SA/203/1997	JASABANTA	M/S.MANOJ MISHRA	
	SA/203/1997	MP		81/2025
38	D-RVWPET/7505/2025	CRPF EMPLOYEES EDUCATION SOCIETY	SIDHARTH SANKAR MOHAPATRA,SR.	PANEL COUNSEL
	RVWPET/ /	MP		81/2025
39	D-RVWPET/7505/2025	CRPF EMPLOYEES EDUCATION SOCIETY	SIDHARTH SANKAR MOHAPATRA,SR.	PANEL COUNSEL
	RVWPET/ /	MP		82/2025
40	D-SA/203/1997	JASABANTA	M/S.MANOJ MISHRA	
	SA/203/1997	MP		82/2025
41	D-SA/203/1997	JASABANTA	M/S.MANOJ MISHRA	
	SA/203/1997	MP		83/2025
42	D-SA/203/1997	JASABANTA	M/S.MANOJ MISHRA	
	SA/203/1997	MP		84/2025
43	D-SA/203/1997	JASABANTA	M/S.MANOJ MISHRA	
	SA/203/1997	MP		85/2025
44	D-CMAPL/7417/2025	MADHUSUDAN BARIK	SWAPNIL ROY	
	CMAPL/ /	MP		120/2025
45	D-MATA/25519/2024	SANJUKTA @ DHARITRI KHAMARI	AMIT PRASAD BOSE	
	MATA/230/2024	MP		129/2025
46	D-MATA/150/2023	N.SARITA@TUTA SARITHA	RABINDRANATH PRUSTY	
	MATA/150/2023	MP		130/2025
47	D-MATA/7493/2025	ULLASH MOHANTY	BINI MISHRA	
	MATA/ /	MP		131/2025
48	D-FAO/1046/2025	D.M., ORIENTAL INSURANCE CO. LTD., CUTTACK	PRANAB KUMAR TRIPATHY	
	FAO/78/2025	MP		132/2025
49	D-FAO/34614/2024	NEW INDIA ASSURANCE CO.LTD., CUTTACK		
	FAO/371/2024	MP		133/2025
50	D-FAO/46370/2024	MANAGER(T.P. HUB), M/S. ORIENTAL INSURANCE COMPANY LTD., BBSR		
	FAO/557/2024	MP		134/2025
51	D-FAO/7524/2025	MANAGER LEGAL,(T.P. CELL), M/S NEW INDIA ASSURANCE CO. LTD.,CUTTACK		
	FAO/ /	MP		135/2025
52	D-FAO/491/2014	STATE OF ODISHA	M/S PRASANTA KUMAR MOHANTY, M/S.B.JENA	
	FAO/491/2014	MP		136/2025
53	D-CRLREV/5618/2025	BIKASH RANJAN PUHAN	BIJAYA KUMAR RAGADA	
	CRLREV/97/2025	MP		156/2025
54	D-CRLREV/5618/2025	BIKASH RANJAN PUHAN	BIJAYA KUMAR RAGADA	
	CRLREV/97/2025	MP		157/2025
55	D-CRLREV/5691/2025	BAPUN @ MRUNMAYA SAHOO	DEVASHIS PANDA	
	CRLREV/ /	MP		158/2025
56	D-BLAPL/2163/2025	PABITRA GOUDA	BASANTA KUMAR DAS	
	BLAPL/787/2025	MP		253/2025
57	D-BLAPL/13792/2024	PRASANNA KUMAR SAHOO	SOUBHAGYA SWAIN	
	BLAPL/4777/2024	MP		254/2025

58	D-BLAPL/28518/2024 BLAPL/9765/2024	ARJUNA BISWAL MP	M/S JUGALA KISHORE PANDA, SUDHANSU SEKHAR DASH, BIKASH	255/2025
59	D-BLAPL/28520/2024 BLAPL/9731/2024	AMAR DAS MP	BIJAY KUMAR BEHERA M/S. BASUDEV PUJARI	256/2025
60	D-BLAPL/28341/2024 BLAPL/9684/2024	GYANENDRA SWAIN MP	SUDHANSU SEKHAR DASH	257/2025
61	D-BLAPL/31946/2024 BLAPL/10945/2024	ANUPAMA DAS MP		258/2025
62	D-BLAPL/834/2025 BLAPL/311/2025	ANIRBAN PATTNAIK MP		259/2025
63	D-BLAPL/1059/2024 BLAPL/194/2024	PAPINI GOUDA MP		260/2025
64	D-BLAPL/5257/2025 BLAPL/1977/2025	JADUMANI PATRA MP	SUSIL KUMAR PATTNAIK	261/2025
65	D-BLAPL/5325/2025 BLAPL/ /	FASALUDHEEL MP	MANORANJAN PADHY	263/2025
66	D-BLAPL/10148/2024 BLAPL/3231/2024	GYANA RANJAN PRUSTY MP	BISWAJIT MOHAPATRA, SUBRATA PANDA, R.K.PARIDA	264/2025
67	D-BLAPL/5562/2025 BLAPL/ /	JITENDRA PRADHAN MP	SATYAPADA SHARMA	265/2025
68	D-BLAPL/2845/2025 BLAPL/1195/2025	BUNTY SHARMA MP	BISWORANJAN SWAIN	266/2025
69	D-BLAPL/591/2025 BLAPL/417/2025	RADHE SHYAM MP	DEEPAK KUMAR PANI	267/2025
70	D-RSA/258/2017 RSA/258/2017	MAMATA MOHAPATRA MP	M/S.D.R.MOHAPATRA, S.R. MOHAPATRA	270/2025
71	D-CMP/7426/2025 CMP/ /	STATE OF ODISHA MP	SWAYAMBHU MISHRA (A.S.C)	289/2025
72	D-CMP/7426/2025 CMP/ /	STATE OF ODISHA MP	SWAYAMBHU MISHRA (A.S.C)	290/2025
73	D-CMP/7436/2025 CMP/ /	KUMARI KALYANI GAJAPATI MP	PRASANNA KUMAR MISHRA	291/2025
74	D-CMP/7456/2025 CMP/ /	PRAMILA SAHOO MP	SUMITRA MOHANTY	292/2025
75	D-CMP/7211/2025 CMP/275/2025	NARAYAN NAIK MP	JAYDEEP PAL	293/2025
76	D-CMP/7213/2025 CMP/276/2025	NARAYAN NAIK MP	JAYDEEP PAL	294/2025
77	D-CMP/7515/2025 CMP/ /	MUKTIKANTA BARIK MP	DEEPAK KUMAR MOHAPATRA	295/2025
78	D-CMP/7488/2025 CMP/ /	SANWARMAL MODI MP	BIBHUTI BHUSAN MISHRA	296/2025
79	D-CMP/7518/2025 CMP/ /	JAGANNATH SAHOO MP	JYOTI RANJAN DEO	297/2025
80	D-CMP/7518/2025 CMP/ /	JAGANNATH SAHOO MP	JYOTI RANJAN DEO	298/2025
81	D-ABLAPL/294/2025 ABLAPL/152/2025	GOBINDA CHANDRA MALLICK MP		494/2025
82	D-ABLAPL/30652/2024 ABLAPL/11385/2024	SUBHASRI ROUL @ SRABANI BEHERA MP		495/2025
83	D-ABLAPL/314/2025 ABLAPL/203/2025	KIRTIKANTA SETHI MP	ASUTOSH TRIPATHY	496/2025
84	D-ABLAPL/1487/2025 ABLAPL/584/2025	BIJAYA KRUSHNA MANGARAJ MP		497/2025
85	D-ABLAPL/25450/2024 ABLAPL/9353/2024	NIRANJAN MOHARANA MP	PANCHANAN PANIGRAHI	498/2025
86	D-ABLAPL/25582/2024 ABLAPL/9561/2024	DASARATH MAJHI MP	DEBASIS MISHRA	499/2025
87	D-ABLAPL/8258/2023 ABLAPL/8258/2023	DILLIP DAS @ JITENDRA DAS MP		500/2025
88	D-ABLAPL/37589/2024 ABLAPL/14423/2024	PARAMESWARA MUNDA MP	DEBASIS MISHRA	501/2025
89	D-ABLAPL/38190/2024	ABDUL SK. AHMAD	DEBASIS MISHRA	

	ABLAPL/14658/2024	MP		502/2025
90	D-CRLMC/5128/2025	GOLAP SETHY	DEBIDUTTA MOHAPATRA	
	CRLMC/726/2025	MP		574/2025
91	D-CRLMC/5588/2025	BILAK HARIJAN	RAJIB LOCHAN PATTANAIK	
	CRLMC/ /	MP		575/2025
92	D-CRLMC/5592/2025	BIBHUTIBHUSAN DAS	PRABIR KUMAR RAY	
	CRLMC/ /	MP		576/2025
93	D-MACA/7429/2025	D.M.,NEW INDIA ASSURANCE CO. LTD.,JAPRA	PRAMOD KUMAR TRIPATHY	
	MACA/ /	MP		577/2025
94	D-CRLMC/5594/2025	SHAKTIMAN PIHAN	MANORANJAN MUDULI	
	CRLMC/ /	MP		577/2025
95	D-CRLMC/5600/2025	HEMANTA NAHAK @ HEMANTA NAYAK @ HEMANTA KUMAR NAHAK	HEMANTA KUMAR NAHAK	
	CRLMC/ /	MP		578/2025
96	D-MACA/7429/2025	D.M.,NEW INDIA ASSURANCE CO. LTD.,JAPRA	PRAMOD KUMAR TRIPATHY	
	MACA/ /	MP		578/2025
97	D-MACA/908/2017	NEW INDIA ASSURANCE CO.LTD.	M/S.G.P.DUTTA	
	MACA/908/2017	MP		579/2025
98	D-CRLMC/4163/2025	SUBRAT NAHAK	SUJATA JENA	
	CRLMC/613/2025	MP		579/2025
99	D-CRLMC/5641/2025	RABINDRA SAHOO	BIJAY KUMAR BEHERA	
	CRLMC/ /	MP		580/2025
100	D-MACA/7489/2025	MANAGER(LLEGAL), SBI GENERAL INSURANCE CO. LTD.,KHURDA	ANANTA CHARAN BISOI	
	MACA/ /	MP		580/2025
101	D-CRLMC/32300/2024	RANJAN KUMAR PRADHAN	ASWINI KUMAR KARMI	
	CRLMC/4224/2024	MP		581/2025
102	D-MACA/7489/2025	MANAGER(LLEGAL), SBI GENERAL INSURANCE CO. LTD.,KHURDA	ANANTA CHARAN BISOI	
	MACA/ /	MP		581/2025
103	D-CRLA/997/2023	ARUN KUMAR BARIK	SARADA PRASAD DASH	
	CRLA/997/2023	MP		582/2025
104	D-CRLMC/5647/2025	G.S.N. MURTY	SUSIL KUMAR PATTNAIK	
	CRLMC/ /	MP		582/2025
105	D-MACA/7489/2025	MANAGER(LLEGAL), SBI GENERAL INSURANCE CO. LTD.,KHURDA	ANANTA CHARAN BISOI	
	MACA/ /	MP		582/2025
106	D-CRLMC/5653/2025	MANOJ KUMAR MOHANTY @ TUTU	HRUDANANDA MOHAPATRA	
	CRLMC/ /	MP		583/2025
107	D-MACA/7489/2025	MANAGER(LLEGAL), SBI GENERAL INSURANCE CO. LTD.,KHURDA	ANANTA CHARAN BISOI	
	MACA/ /	MP		583/2025
108	D-CRLA/5567/2025	SANTOSH PANDA	ANANTA CHARAN BISOI	
	CRLA/ /	MP		583/2025
109	D-MACA/7494/2025	LEGAL MANAGER, IFFCO TOKIO GENERAL INSURANCE CO. LTD.,BBSR	ANANTA CHARAN BISOI	
	MACA/ /	MP		584/2025
110	D-CRLMC/5662/2025	GHANASHYAM BHOI	TUKUNA KUMAR MISHRA	
	CRLMC/ /	MP		584/2025
111	D-CRLA/278/2017	BABA@SURUBABU@UJJAL KUMAR NATH	PRASANTA KUMAR SAHOO M/S.BHARATI DASH S.SETHI S.SAHOO M	
	CRLA/278/2017	MP		584/2025
112	D-MACA/7494/2025	LEGAL MANAGER, IFFCO TOKIO GENERAL INSURANCE CO. LTD.,BBSR	ANANTA CHARAN BISOI	
	MACA/ /	MP		585/2025
113	D-CRLA/370/2012	BIMBADHAR GIRI	ANSHUMAN PANDA	
	CRLA/370/2012	MP		585/2025
114	D-CRLMC/5680/2025	SUBHASHMITA SWAIN @ SINGH	CHITTA RANJAN SAHU	
	CRLMC/ /	MP		585/2025
115	D-CRLMC/4176/2025	KISAN LAL PUNCH	TRILOCHAN PANIGRAHI	
	CRLMC/ /	MP		586/2025
116	D-CRLA/370/2012	BIMBADHAR GIRI	M/S.D.NAYAK	
	CRLA/370/2012	MP		586/2025
117	D-MACA/7496/2025	MANAGER(LLEGAL), SBI GENERAL INSURANCE CO. LTD., KHUDA	ANANTA CHARAN BISOI	
	MACA/ /	MP		586/2025
118	D-MACA/7496/2025	MANAGER(LLEGAL), SBI GENERAL INSURANCE CO. LTD., KHUDA	ANANTA CHARAN BISOI	
	MACA/ /	MP		587/2025
119	D-CRLA/1330/2023	RABINDRA SAHOO	SAMARENDRA MOHANTY	
	CRLA/1330/2023	MP		587/2025
120	D-CRLMC/5684/2025	NAGA VARUPU JAGANADHA RAO @ N.V. JAGANMURTHY @ PATIL RAO	JAGANMURTHY @ PATIL RAO	
	CRLMC/ /	MP		587/2025

121	D-CRLMC/38653/2024 CRLMC/4870/2024	SANTOSH KUMAR PANDI@KUNA MP		588/2025
122	D-CRLA/5614/2025 CRLA/ /	SUSHIL KUMAR MISHRA MP	BHABANI SHANKAR DASPARIDA	588/2025
123	D-MACA/7497/2025 MACA/ /	D.M.,NEW INDIA ASSURANCE CO. LTD., SINGH MP		588/2025
124	D-CRLMC/5697/2025 CRLMC/ /	LAXMIDHAR SAHOO MP	PRAVASH CHANDRA JENA	589/2025
125	D-MACA/7497/2025 MACA/ /	D.M.,NEW INDIA ASSURANCE CO. LTD., SINGH MP		589/2025
126	D-CRLA/5614/2025 CRLA/ /	SUSHIL KUMAR MISHRA MP	BHABANI SHANKAR DASPARIDA	589/2025
127	D-MACA/7502/2025 MACA/ /	M/S NATIONAL INSURANCE CO. LTD., CUTTACK MP		590/2025
128	D-CRLA/672/2018 CRLA/672/2018	RANJAN MOHANTA MP	ABHAYA KUMAR PARIDA	590/2025
129	D-MACA/7502/2025 MACA/ /	M/S NATIONAL INSURANCE CO. LTD., CUTTACK MP		591/2025
130	D-WA/47616/2024 WA/3173/2024	BIJAYA BHASKAR SINGH SAMANTA MP	BIBHU PRASAD DAS	1168/2025
131	D-WA/7487/2025 WA/ /	COAL INDIA LTD. MP	HARIPAD MOHANTY	1169/2025
132	D-WA/7487/2025 WA/ /	COAL INDIA LTD. MP	HARIPAD MOHANTY	1170/2025
133	D-WA/7462/2025 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY, A.G.A.	1171/2025
134	D-WA/7462/2025 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY, A.G.A.	1172/2025
135	D-WA/7462/2025 WA/ /	STATE OF ODISHA MP	SATYABRATA MOHANTY, A.G.A.	1173/2025
136	D-WA/7490/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH, A.G.A.	1174/2025
137	D-WA/7490/2025 WA/ /	STATE OF ODISHA MP	BIMBISAR DASH, A.G.A.	1175/2025
138	D-WP(C)/7416/2025 WP(C)/5513/2025	SMITARANI MUDULI MP	GOPINATH MISHRA	3181/2025
139	D-WP(C)/6998/2025 WP(C)/5247/2025	M/S STALWART PROJECTS PVT.LTD.,BBSR MP	DEBAKANTA MOHANTY	3182/2025
140	D-WP(C)/7421/2025 WP(C)/5553/2025	BIJAY LAXMI BARAL MP	SUDEEP KUMAR SARANGI	3183/2025
141	D-WP(C)/7423/2025 WP(C)/5559/2025	SUKANTI BEHERA MP	SURYAKANTA DWIBEDI	3184/2025
142	D-WP(C)/7424/2025 WP(C)/5583/2025	FULA MURMU @ PHULA MURMU MP	SURYAKANTA DWIBEDI	3185/2025
143	D-WP(C)/2882/2025 WP(C)/2529/2025	DR.KASHI BISWANATH SOREN MP	KRISHNA CHANDRA SAHU	3186/2025
144	D-WP(C)/7425/2025 WP(C)/5591/2025	PADAMAJA MOHANTA @ PADMAJA MOHANTA MP	SURYAKANTA DWIBEDI	3187/2025
145	D-WP(C)/4892/2025 WP(C)/4024/2025	LOKANATH BEHERA MP		3188/2025
146	D-WP(C)/38886/2020 WP(C)/38886/2020	JAGANNATH DHIR NARENDRA MP	DR. J.K.LENKA	3189/2025
147	D-WP(C)/37844/2023 WP(C)/37844/2023	HARASH CHANDRA RAY MP	TRILOCHAN PANIGRAHI	3190/2025
148	D-WP(C)/39960/2024 WP(C)/24537/2024	MANORANJAN JENA MP		3191/2025
149	D-WP(C)/17385/2015 WP(C)/17385/2015	SDOELECTRICALNESCO MP	MR.S.C.DASH	3192/2025
150	D-WP(C)/7434/2025 WP(C)/ /	RANJIT KUMAR GIRI MP	MANOJA KUMAR KHUNTIA	3193/2025
151	D-WP(C)/4167/2025 WP(C)/3464/2025	KHETRABASI NAYAK MP	NIRANJAN PANDA	3194/2025
152	D-WP(C)/7437/2025	RATAN MOHANTA	SURYAKANTA DWIBEDI	

	WP(C)/5593/2025	MP		3195/2025
153	D-WP(C)/7438/2025	JHUNURANI BEJ @ JHULURANI BEJ	SURYAKANTA DWIBEDI	
	WP(C)/5609/2025	MP		3196/2025
154	D-WP(C)/7440/2025	DAYANIDHI MOHANTA	SURYAKANTA DWIBEDI	
	WP(C)/5612/2025	MP		3197/2025
155	D-WP(C)/4422/2025	LAXMI SETHY	NIRANJAN LENKA	
	WP(C)/3668/2025	MP		3198/2025
156	D-WP(C)/4687/2025	PRATAP CHANDRA SETHY	NIRANJAN LENKA	
	WP(C)/4314/2025	MP		3199/2025
157	D-WP(C)/6777/2025	CHHABIRANI NAYAK	RAMAKANTA DAS	
	WP(C)/5428/2025	MP		3200/2025
158	D-WP(C)/7448/2025	M/S. HARJI ENGINEERING WORKS PVT LTD	SHRIBANU MISHRA SAHOO	
	WP(C)/ /	MP		3201/2025
159	D-WP(C)/7457/2025	SIBA SANKAR PATRO	ALOK KUMAR PANDA	
	WP(C)/5602/2025	MP		3202/2025
160	D-WP(C)/7458/2025	LAXMIDHAR SAMAL	ALOK KUMAR PANDA	
	WP(C)/5603/2025	MP		3203/2025
161	D-WP(C)/7461/2025	SRINIBAS SWAIN	CHITRASEN PARIDA	
	WP(C)/ /	MP		3204/2025
162	D-WP(C)/7468/2025	THE SUNDARGARH REGIONAL MARKETING COOPERATIVE SOCIETY, SUNDARGARH	PRASANTA KUMAR NANDA	
	WP(C)/5616/2025	MP		3205/2025
163	D-WP(C)/7460/2025	SRIDHAR JENA	PRASANTA KUMAR NANDA	
	WP(C)/ /	MP		3206/2025
164	D-WP(C)/7469/2025	MANAS KUMAR SAHU	PRAMOD KISHORE CHAND	
	WP(C)/ /	MP		3207/2025
165	D-WP(C)/7470/2025	PRAKASH CHANDRA PANDA	TUNA SAHU	
	WP(C)/5625/2025	MP		3208/2025
166	D-WP(C)/7471/2025	ARATI MANJARI BISWAL	JITENDRA KUMAR MISHRA (2)	
	WP(C)/ /	MP		3209/2025
167	D-WP(C)/7464/2025	M/S. JYOTSNA UDYOG	CHITRASEN PARIDA	
	WP(C)/ /	MP		3210/2025
168	D-WP(C)/7474/2025	PRAFULLA KUMAR TRIPATHY	AKSHAYA KUMAR JENA	
	WP(C)/5605/2025	MP		3211/2025
169	D-WP(C)/7477/2025	THE PROPRIETOR, VINAYAKA TRADERS, SUNDERGARH	DEBABRATA KUMAR DASH	
	WP(C)/ /	MP		3212/2025
170	D-WP(C)/5636/2014	USOOF UDDIN		
	WP(C)/5636/2014	MP		3213/2025
171	D-WP(C)/2187/2025	PRAVANJAN BEHERA	ASHIS KUMAR MISHRA	
	WP(C)/1903/2025	MP		3214/2025
172	D-WP(C)/2187/2025	PRAVANJAN BEHERA	ASHIS KUMAR MISHRA	
	WP(C)/1903/2025	MP		3215/2025
173	D-WP(C)/50/2025	CH.SUBASH CHANDRA SUBUDHI	SAILABALA JENA	
	WP(C)/665/2025	MP		3216/2025
174	D-WP(C)/55086/2024	CH. SUBASH CHANDRA SUBUDHI	SAILABALA JENA	
	WP(C)/424/2025	MP		3217/2025
175	D-WP(C)/7480/2025	M/S PRATISTHA ENGINEERING LIMITED, BBSR	RACHANDRA PANIGRAHY	
	WP(C)/ /	MP		3218/2025
176	D-WP(C)/12271/2016	BINAYA KU.NAYAK	M/S.NIRMAL CH.MOHANTY	
	WP(C)/12271/2016	MP		3219/2025
177	D-WP(C)/38268/2024	ASHOK KUMAR SAHU @ SAHOO		
	WP(C)/25037/2024	MP		3220/2025
178	D-WP(C)/3104/2025	HEMANTA KUMAR PADHI	DEBABRATA DAS	
	WP(C)/ /	MP		3221/2025
179	D-WP(C)/7510/2025	SCHOOL MANAGEMENT COMMITTEE, RASHTRIK KRISHNA SAHOO UPPER PRIMARY SCHOOL, NARSINGHPUR, BHADRAK		
	WP(C)/ /	MP		3222/2025
180	D-WP(C)/7512/2025	PRADEEP KUMAR SAHOO	NAMITA PATTANAIK	
	WP(C)/ /	MP		3223/2025
181	D-WP(C)/7517/2025	J.SANTOSH RAO	RAJAKISHORE SAHOO	
	WP(C)/ /	MP		3224/2025
182	D-WP(C)/7516/2025	CHINTAMANI SAMAL	BIJAY JENA	
	WP(C)/ /	MP		3225/2025
183	D-WP(C)/5433/2025	BIJAY KUMAR SETHI	KABIRAJ PRADHAN	
	WP(C)/ /	MP		3226/2025

184	D-WP(C)/7520/2025 WP(C)/ /	ANITA KUMARI NAYAK MP	SOURAV SUMAN BHUYAN	3227/2025
185	D-WP(C)/2386/2025 WP(C)/3244/2025	RAMACHANDRA SAHU MP	SHASHI BHUSAN JENA	3228/2025
186	D-WP(C)/7530/2025 WP(C)/ /	PRAMOD KUMAR SAHOO MP	SIDHARTH SHANKAR PADHY	3229/2025
187	D-WP(C)/7528/2025 WP(C)/ /	M/S. DAS ROADWAYS,DUBURI,JAJPUR MP	KANANBALA ROY CHOUDHURY	3230/2025
188	D-WP(C)/7529/2025 WP(C)/ /	M/S.SWADESH SUNDAR UPADHYAYA MP	KANANBALA ROY CHOUDHURY	3231/2025
189	D-WP(C)/7514/2025 WP(C)/ /	ASHOK KUMAR MISHRA MP	DR. BINODA KUMAR MISHRA	3232/2025